- 13. RAJASTHAN:
  - 1 . Jaisalmer
- 2 . Sirohi.
- 14. SIKKIM:
- i. Gangtok
  - 2 . Gyalshing
- 3 . Mangan
- 4. Namchi.
- 15. TRIPURA:

1 North Tripura

- 2. South Tripura
- 3. West Tripura
- 16. UTTAR PRADESH:
- 1. Banda
- 2. Chamoli
- 3. Fatehpur
- 4. Hamirpur
- 5. Jalaun
- 6. Jaunpur
- 7. Pauri Garhwal
- X. Sultanpur
- 9. Tehri Garhwal
- 10. Uttar Kashi
- 11, Kanpur Dehat
- 17.; WEST BENGAL:
- 1. Bankura
- 2. Cooch Behar
  - 3 . Darjeeling
- 4. Jalpaiguri
  - 5 , Malda.
- 18. . 4NDAMAS & NICOBAR

## ISLANDS:

- 1 . Nicobar Islands.
- 19. ARUNACHAL PRADESH:
- 1. Kameng
- 2. Siang
- 3. Subansiri
- 4. Tirap.

- 20. LAKSHADWEEP:
  - Lakshadwcep.
- 21. MIZORAM:
  - 1. Aizwal
  - 2. Lunglen
- 22. DADRA & NAGAR HAVELI -
  - 1. Dadra & Nagar Haveli.

## **Expenditure on Public services**

- 849. PROF. C. LAKSHMANNA: Will the Minister of COMMUNICA TIONS be pleased to state:
- (a) whether it is a fact that there has been a 12 fold rise in the expenditure on public services under his Ministry which is not in keeping with the services rendered as reported in the Economic Times dated the 11th January, 1985; and
- (b) if so, what are the details of the remedial steps taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b) The increase in expenditure on P&T Services between 1960-61 and 1980-81 is about 12 times. But this is commensurate with the increase in total volume of traffic handled and the effect of escalation in staff and material costs.

## Electoral rolls in Devnagari

- 850. SHRI RAM CHANDER PRA SHANT: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether Government propose to publish electoral rolls in Devnagri script for the Jammu region; and
- (b) whether it is a fact that the rolls in Devnagri script were not only printed late but also distributed late to the candidates and parties contesting recent elections in the Jammu region?

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THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and

(b) Under the directions of the Election Commission the Electoral rolls of Udhampur. Kathua and Jammu districts in Jammu region were printed in Hindi in addition to Urdu and were made available to political parties and candidates as per rules. The rolls were supplied between 19th to 22nd December, 1984 and the date of Lok Sabha poll in Jammu region was 27th December, 1984. The rolls could have been supplied earlier if adequate facilities for printing in Hindi had been available locally. Since the State Government Press at Jammu did not have arrangements for printing in Hindi, the tolls were ultimately were printed at Delhi.

## **Burning of Bombay High Gas**

- 851. SHRI K. VASUDEVA PANICKER: Will the Minister of PETROLEUM be pleased to state:
- (a) whether it is a fact that a large quantity of gas is being burnt from the Bombay High;
- (b) what is the present rate of consumption of gas in the country;
- (c) whether Government propose to utilise this gas rather than allow it to be burnt when availability of gas in the country is inadequate;
- (d) what are the difficulties in storing this gas;
- (e) what is the loss due to this burning away of a large quantity of gas; and
- (f) what steps Government have taken to utilise the gas in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) A part of the associated gas produced from Bombay High is flared.

(b) The present rate of consumption of gas in the country is about 11.42 million cubic metres of gas per day.

to Questions

- (c) Yes, Sir.
- (d) Natural associated gas cannot be stored as such economically.
- (e) The quantity and value of gas flared from oil wells for the period from April 84 to November 84, are 1909 million cubic metres and Rs. 5.04 crores respectively.
- (f) Several steps such as setting up of fertilizers and petro-chemicals plants and LPG plants have been approved.

#### **Distribution of Alcohol**

# 852. SHRIMATI MONIKA DAS: SHRIMATI USHA MALHOTRA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the details of the distribution system of alcohol within the States and in between the States?

THE MINISTER OF CHEMICALS AND **FERTILIZERS** (SHRI **VEERENDRA** PATIL); Distribution of alcohol to individual units within a State is done by the State Government concerned. At the all India level, allocations from surplus to deficit States are coordinated by the Central Government. In discharging this role, the Central Government is assisted by the Central Molasses Board, consisting of the representatives of all State Governments and Union Territory Administrations as well as concerned industries associations.